

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No.362 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
25.10.2017**

NAME OF THE COMPANY: M/s. Massif Securitas Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

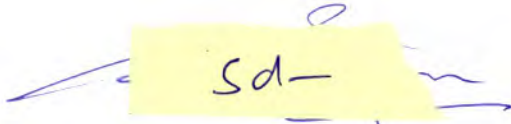
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

For the Petitioner (s) :

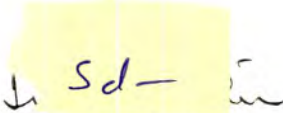
For the Respondent (s) :

ORDER

Notice to the Petitioner through counsel as well as to the ROC returnable on 17th November, 2017.


sd-

(S. K. Mohapatra)
Member (T)


sd-

(Ina Malhotra)
Member (J)